282	Written Answers to [RAJYA SABHA]	Unstarred Questions
1	2	3
30.	West Bengal	229.25
31.	Andaman and Nicobar Islands	486.71
32.	Chandigarh	377.78
33.	Dadra and Nagar Haveli	195.30
34.	Daman and Diu	400.00
35.	Lakshadweep	0.00
36.	Puducherry	325.01
	All India	270.78

Source: Annual Report, Periodic Labour Force Survey (PLFS), 2017-18, M/o Statistics and Programme Implementation.

## Restoration of commutation of pension under EPS

- 442. SHRI S. MUTHUKARUPPAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the Employees Provident Fund Organisation (EPFO) has approved a proposal to restore commutation of pension or advance part withdrawal under the Employees Pension Scheme (EPS);
  - (b) if so, the details thereof; and
- (c) whether it is also a fact that the said move will benefit 6.3 lakh pensioners under EPS?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The provision of commutation was deleted *vide* notification G.S.R. 688 (E) dated 26.09.2008. At present, no such proposal has been approved to restore the provision for commutation of pension under the Employees' Pension Scheme (EPS), 1995.

However, a proposal for restoration of the commuted value of pension after expiry of 15 years for EPS pensioners who had opted for commutation is under consideration.